

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-17/2015/2763/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aditya Hazarika,
District & Sessions Judge,
Hojai.

Dated Guwahati the 30th March, 2023.

Sub: **Casual leave.**

Ref:- Your letter No. DJHj/23/494 dtd. 16.02.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave for the day on 16.02.2023**. The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-17/2015/2764/dated 30-03-2023

Copy to.

1. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)